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Date: 03/12/2025

(2023) 11 RAJ CK 0082

Rajasthan High Court

Case No: Criminal Miscellaneous IInd Bail Application No. 2315 Of 2023

Satindra Singh APPELLANT

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State Of Rajasthan RESPONDENT

Date of Decision: Nov. 21, 2023

Acts Referred:

• Code Of Criminal Procedure, 1973 - Section 439

Narcotic Drugs And Psychotropic Substances Act, 1985 - Section 8, 15, 29

Hon'ble Judges: Farjand Ali, J

Bench: Single Bench

Advocate: B.Ray Bishnoi, S.K. Mehar

Final Decision: Allowed

Judgement

- S.No, Particulars of the Case,
- 1,FIR Number,122/2020
- 2,Concerned Police Station,Dudhwakhara
- 3,District,Churu
- 4,Offences alleged in the FIR,Section 8/15 and 29 of the NDPS Act
- 5,"Offences added, if any",--
- 6,Date of passing of impugned order,30.01.2023